COURT-I

APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 112 of 2019 &
IA No. 1007 of 2019

Dated : 31st October, 2019

In the matter of:

Mahindra Sanyo Special Steel Private Limited	**…**	**Appellant(s)**
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	**….**	**Respondent(s)**

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on ***18.02.2020.***

(Court Master)

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